



കേരള സർക്കാർ  
Government of Kerala  
2017



Regn. No. KERBIL/2012/45073  
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2015-17

# കേരള ഗസറ്റ്

## KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
PUBLISHED BY AUTHORITY

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### PART IV

## Private Advertisements and Miscellaneous Notifications

#### NOTIFICATION

I, Sandra. K, Sandra Nivas, Kulangarakonam, Naruvamoodu P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 028, do hereby notify for the information of all authorities concerned and the public that my community which is wrongly entered as Christian, MSC Nadar in my S. S. L. C. No. Q 480827 with Register No. 140412 of March 2015, is corrected as Hindu, Nadar vide Certificate No. A6/25549/17/K.Dis., dated 25-8-2017, issued by the Tahsildar, Neyyattinkara Taluk.

This correction will come into effect in all records related to me.

Naruvamoodu,  
29-8-2017.

SANDRA. K

#### NOTIFICATION

I, Achshah. V. N, Vijay Bhavan, Neduvannila, Parassala P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 502, do hereby notify for the information of all authorities concerned and the public that my community which is wrongly entered as Christian, Nadar in my S. S. L. C. No. N 105564 with Register No. 107365 of March 2013, is corrected as Christian, SIUC Nadar vide Certificate No. A6/25986/17/K.Dis, dated 27-9-2017, issued by the Tahsildar, Neyyattinkara Taluk.

This correction will come into effect in all records related to me.

Parassala,  
3-10-2017.

ACHSAH. V. N

## NOTIFICATION

I, Aancy. V. N, Vijay Bhavan, Neduvanvila, Parassala P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 502, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Nadar in my S. S. L. C. No. L 065705 with Register No. 107076 of March 2011, is corrected as Christian, SIUC Nadar vide Certificate No. A6/25984/17/K.Dis, dated 23-9-2017, issued by the Tahsildar, Neyyattinkara Taluk.

This correction will come into effect in all records related to me.

Parassala,  
3-10-2017.

AANCY. V. N

## NOTIFICATION

I, Allen Vijay. V. N, Vijay Bhavan, Neduvanvila, Parassala P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 502, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Nadar in my S. S. L. C. No. P 083404 with Register No. 564240 of March 2014, is corrected as Christian, SIUC Nadar vide Certificate No. A6/25985/17/K.Dis, dated 23-9-2017, issued by the Tahsildar, Neyyattinkara Taluk.

This correction will come into effect in all records related to me.

Parassala,  
3-10-2017.

ALLEN VIJAY. V. N

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Linju Kumar. K. R, V. K. M. House, TC 6/2490, Medical College P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 011, holder of Duplicate S. S. L. C. No. D 305301 with Register No. 225354 of March 2004; Aadhaar No. 7372 2512 9297, issued from Unique Identification Authority of India, also known as Linjukumar. K. R in the Ration Card No. 1103079356 (Sl. No. 2) dated 15-3-2017 issued by the Taluk Supply Officer, Thiruvananthapuram, and known as

Linju Kumar Krishnan Kuty Nair Radhamma in the Passport No. P 5363550, dated 21-3-2017, issued by the Passport Officer, Passport Office, Thiruvananthapuram, is one and the same person. Hereafter I have changed my name as Ranjith Kumar. K. R and will sign accordingly.

This change will come into effect in all records related to me.

Medical College,  
3-10-2017.

LINJU KUMAR. K. R

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Zakkir Huzain. A, TC 46/973 (2), Shabna Manzil, Manickamvilakam, Poonthura P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 026, holder of S. S. L. C. Book No. B 202882 with Register No. 373650 of March 1989; Electoral Identity Card No. YUC0088484, dated 9-1-2016, issued by the Electoral Registration Officer, Thiruvananthapuram Assembly Constituency; Driving Licence No. 1/2983/1994, dated 9-3-2016, issued by the Asst. LA Thiruvananthapuram, also known as Sakeer Hussain. A in the Birth Certificate with Registration No. 873/2000, date of Registration 25-10-2000, issued from Thiruvananthapuram Corporation, of my daughter Shabna Sakeer; known as A. Sakeer Hussain in the Birth Certificate with Registration No. 909, date of Registration 18-10-2001, issued from Corporation of Thiruvananthapuram, of my son Shahin; Ration Card No. 1101044933 (Sl. No. 2), dated 15-3-2017, issued by the City Rationing Officer South, Thiruvananthapuram; Birth Certificate with Registration No. 1122, date of Registration 28-8-1997, issued from Corporation of Thiruvananthapuram, of my son Shirshad, known as Sakeer Hussain in the Aadhaar No. 3490 6533 1792, issued from Unique Identification Authority of India, and in the S. S. L. C. No. R 447739 with Register No. 656987 of March 2016, of my daughter Shabna Sakeer, is one and the same person. Hereafter I will be known by the name Sakeer Hussain only.

This change will come into effect in all records related to me.

Poonthura,  
4-10-2017.

ZAKKIR HUZAIN. A

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Pratheeshkumar. T, Panayil House, C. V. Nagar, Venchavode, Sreekaryam P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 017, holder of S. S. L. C. Book No. D 125865 with Register No. 123712 of March 1991, also known as Pratheesh Kumar. T in the Driving Licence No. 22/358/2003, dated 22-4-2017, issued by the Asst. LA Kazhakuttom, known as Pratheesh Kumar Thankappan in the Passport No. H7302649, dated 16-2-2010, issued by the Passport Officer, Passport Office, Thiruvananthapuram, known as Pradeepkumar. T in the Ration Card No. 1103171041 (Sl. No. 4), dated 15-3-2017, issued by the Taluk Supply Officer, Thiruvananthapuram, known as Pradeep Kumar. T in the Aadhaar No. 9680 5782 4197, issued from Unique Identification Authority of India; Electoral Identity Card No. ARA0795336, dated 22-4-2016, issued by the Electoral Registration Officer, Kazhakkootam Assembly Constituency; Aadhaar No. 2144 4415 4966, issued from Unique Identification Authority of India, of my son Aswin. P; Aadhaar No. 8506 5369 2359, issued from Unique Identification Authority of India, of my daughter Anakha S. Pradeep; Birth Certificate with Registration No. 18952/2010, dated 1-8-2010, issued from Corporation of Thiruvananthapuram, of my daughter Anakha S. Pradeep, and known as Pradeep Kumar in the Birth Certificate with Registration No. 7459/03, date of Registration 5-7-2003, issued from Corporation of Thiruvananthapuram, of my son Aswin. P, is one and the same person. Hereafter I will be known by the name Pradeep Kumar. T only.

This change will come into effect in all records related to me.

Sreekaryam,  
7-10-2017.

PRATHEESHKUMAR. T

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sobhanakumary. D, Sobha Nivas, Pothencode P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, holder of S. S. L. C. Book No. B 92364 with Register No. 445949 of March 1981, also known as Sobha. D in the Ration Card No. 1103055089 (Sl. No. 1), dated 15-3-2017, issued by the Taluk Supply Officer, Thiruvananthapuram, and known as Sobha in the Electoral Identity Card No. KL/19/133/414651, dated 3-7-1997, issued by the Electoral Registration Officer, Kazhakuttam Constituency, is one and the same person. Hereafter I will be known by the name Sobha. D only.

This change will come into effect in all records related to me.

Pothencode,  
4-10-2017.

SOBHANAKUMARY. D

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Geetha. B, Pozhikkara Puthuval Veedu, TC 80/10, Kochuveli, Karikkakam P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, holder of Extract of School Admission Register with Admission No. 11651, date of Admission 21-5-1985, issued from St. Xaviers H. S. S., Peyad, have embraced Hinduism from Christian, Cheramar Community as per Suddhi Certificate No. 27599/017, dated 27-9-2017, issued from Aryasamaj, Thiruvananthapuram with the same name. Hereafter I will be a member of Hindu, Cheramar Community.

This change will come into effect in all records related to me.

Karikkakam,  
9-10-2017.

GEETHA. B

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mary Jose. R, Valiyavilaveedu, TC 20/1892, Poojappura P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 012, holder of S. S. L. C. Book No. F 401036 with Register No. 398090 of March 1994, also known as Maryjose. R in the Ration Card No. 1102042115 (Sl. No. 4), dated 15-3-2017, issued by the City Rationing Officer North, Thiruvananthapuram, known as Mary Jose in the Aadhaar No. 5893 3314 7293, issued from Unique Identification Authority of India, known as Mery jose in the Electoral Identity Card No. MMS1990548, dated 11-4-2006, issued by the Electoral Registration Officer, Nedumangad LA Constituency, known as Kasturi in the Birth Certificate with Registration No. 11513/2001, date of Registration 13-9-2001, issued from Corporation of Thiruvananthapuram, of my son Abhigith. K. J, and known as Kasthuri. R in the Extract of School Admission Register with Admission No. 54471, date of Admission 25-5-2015, issued from St. Mary's Higher Secondary School, Pattom, of my son Abhigith. K. J, is one and the same person. Hereafter I will be known by the name Mary Jose. R only.

It is further notified that, my minor son Abhigith. K. J, holder of Birth Certificate with Registration No. 11513/2001, date of Registration 13-9-2001, issued from Corporation of Thiruvananthapuram; Extract of School Admission Register with Admission No. 54471, date of Admission 25-5-2015, issued from St. Mary's Higher Secondary School, Pattom, also known as J. Abhijith in the Aadhaar No. 6118 2855 6631, issued from Unique Identification Authority of India, and known as Abhijith. J in the Ration Card No. 1102042115 (Sl. No. 5), dated 15-3-2017, issued by the City Rationing Officer North, Thiruvananthapuram, is one and the same person. Hereafter I have changed his name as Abhijith. M. J.

The above changes will come into effect in all records related to us.

Poojappura,  
19-10-2017.

MARY JOSE. R

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, R. Jayaraj, N. P. K. House, Kokkothamangalam, Aruvikkara, Mancha P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 541, holder of Secondary School Certificate Book No. A 124958 and Volume-II S. S. L.C. Book No. C 362236 with Register No. 495519 of March 1990, also known as Jayaraj. R in the Aadhaar No. 5030 3662 9047, issued from Unique Identification Authority of India; Driving Licence No. 21/627/2002, dated 25-10-2007, issued by the Asst. LA, Nedumangad, known as Jayaraj in the Ration Card No. 1105017833 (Sl. No. 1), dated 13-12-2010, issued by the Taluk Supply Officer, Nedumangad; Electoral Identity Card No. MMS1986116, dated 11-4-2006, issued by the Electoral Registration Officer, Nedumangad LA Constituency, and known as Jayan in the Birth Certificate with Registration No. 11513/2001, date of Registration 13-9-2001, issued from Corporation of Thiruvananthapuram, is one and the same person. Hereafter I will be known by the name Jayaraj. R only.

This change will come into effect in all records related to me.

Mancha,  
19-10-2017.

R. JAYARAJ

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sunil Paul, Sunil Bhavan, House No. KP-III/343, Thachancode, Kuttichal P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 574, holder of S. S. L. C. No. A 311663 with Register No. 135128 of March 2002; Vocational Higher Secondary Examination Certificate Sl. No. 023333 with Register No. 17636 of March 2004, issued from State Board of Vocational Higher Secondary Examinations, Government of Kerala; Continuing Education Certificate of Computer Hardware Maintenance and Networking dated 27-3-2007, issued from Government Polytechnic, Nedumangad; Aadhaar No. 2303 7494 7774, issued from Unique Identification Authority of India; Passport No. M3802328, dated 24-11-2014, issued from Passport Office, Thiruvananthapuram; Marriage Certificate dated 23-11-2010, issued by the Marriage Officer, Perumkadavila; Birth Certificate with Registration No. 647/2011, date of Registration 17-8-2011, issued from Kunnathukal Grama Panchayat, of my son Biswajith. S. V, also known as Sunil in the Ration Card No. 1170003088 (Sl. No. 2), dated 15-3-2017, issued by the Taluk Supply Officer, Kattakada, is one and the same person. I have embraced Hinduism from Christian, Sambavar Community as per Suddhi Certificate No. 27402/017, dated 26-5-2017, issued from Aryasamaj, Thiruvananthapuram, with the name Sunil. Hereafter I will be a member of Hindu, Sambavar Community and will be known by the name Sunil only.

This change will come into effect in all records related to me.

Kuttichal,  
26-5-2017.

SUNIL PAUL

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Anusree. S, Mannarathalakkal Veedu, Kuchappuram, Amachal P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 572, holder of S. S. L. C. No. F 444042 with Register No. 570202 of March 2006, have embraced Hinduism from Christian, Sambavar Community as per Suddhi Certificate No. 27611/017, dated 6-10-2017, issued from Aryasamaj, Thiruvananthapuram with the same name. Hereafter I will be a member of Hindu, Sambavar Community.

This change will come into effect in all records related to me.

Amachal,  
6-10-2017.

ANUSREE. S

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Akhila. S. S, Mannarathalakkal Veedu, Kuchappuram, Amachal P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 572, holder of S. S. L. C. No. I-282701 with Register No. 105323 of March 2009, have embraced Hinduism from Christian, Sambavar Community as per Suddhi Certificate No. 27612/017, dated 6-10-2017, issued from Aryasamaj, Thiruvananthapuram with the same name. Hereafter I will be a member of Hindu, Sambavar Community.

This change will come into effect in all records related to me.

Amachal,  
6-10-2017.

AKHILA. S. S

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sobhana. K (Mekumkara Veedu), Vearthalakkal Veedu, Kuchappuram, Amachal P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 572, holder of S. S. L. C. Book No. B 163788 with Register No. 328955 of March 1984, have embraced Hinduism from Christian, Sambavar Community as per Suddhi Certificate No. 27608/017, dated 6-10-2017, issued from Aryasamaj, Thiruvananthapuram with the same name. Hereafter I will be a member of Hindu, Sambavar Community.

This change will come into effect in all records related to me.

Amachal,  
6-10-2017.

SOBHANA. K (MEKKUMKARA VEEDU)



## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jaya. S, Jaya Bhavan, Narakathinkuzhi, Mylakkara P. O., Thiruvananthapuram District, Pin-695 572, holder of S. S. L. C. Book No. E 430404 with Register No. 412248 of March 1994, have embraced Christianity from Hindu, Nadar Community as per Baptism Certificate dated 8-10-2017, issued from India Pentacostal Assembly, Narakathinkuzhi, Mylakkara with the same name. Hereafter I will be a member of Christian, Nadar Community.

This change will come into effect in all records related to me.

Mylakkara,  
9-10-2017.

JAYA. S

## NOTIFICATION

I, Shamnad. M, Arappuravilakam, House No. 1254, Kattakada P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 572, do hereby notify for the information of all authorities concerned and the public that my minor daughter S. Azlene Shirin, holder of Birth Certificate with Registration No. 112/2003, date of Registration 28-4-2003, issued by the Registrar of Births and Deaths, Nagercoil Municipality, Tamil Nadu, also known as Azlene. S in the School Certificate with Admission No. 1440, dated 16-6-2017, issued from Viswadeepthi English Medium Senior Secondary School, Charupara, Kattakada, Thiruvananthapuram; Aadhaar No. 3746 7774 8061, issued from Unique Identification Authority of India and known as Azlene in the Ration Card No. 1170014068 (Sl. No. 2), dated 15-3-2017, issued by the Taluk Supply Officer, Kattakada, is one and the same person. Hereafter she will be known by the name Azlene. S only.

This change will come into effect in all records related to her.

Kattakada.

SHAMNAD. M

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jayanti. S, Annai Illam, Opposite Upasana Hospital, A. G Nagar, Kollam Taluk, Kollam, Pin-691 001, holder of S.S.L.C. Book No. H 245370 with Register No. 65036 of March 1995, known as Jayanthi. S in the Pre-Degree Examination Certificate Sl. No. 2441 with Register No. 23899 of March 1997, issued by the Controller of Examinations, University of Kerala, Degree of Bachelor of Commerce, Certificate No. 233878 with Register No. 28365 of April 2000, Degree of Master of Commerce Certificate No. 007557 with Register No. Part I: 3112/2001 Part II: 958/2002 of May 2002 both Certificates issued by

the Vice Chancellor, University of Kerala, Certificate of Marriage with Registration No. 467/2004, date of Registration 25-5-2004 issued from the Local Registrar, Kollam Corporation, in the PAN Card No. IMRPS2340E issued from the Income Tax Department, Government of India, in the Driving Licence No. Q 2236/2000, dated 18-5-2000 issued by the Assistant LA, Kollam in the Birth Certificate with Registration No. 1291/2006, date of Registration 14-2-2006 of my minor son Monish. T, in the Birth Certificate with Registration No. 1904/2007, date of Registration 27-2-2007 of my minor daughter Roshini. T both Birth Certificate issued from the Registrar of Births and Deaths, Kollam Corporation, known as Jayanthi in the Birth Certificate with Registration No. 9229, date of Registration 5-12-1979 issued from the Registrar of Births and Deaths, Quilon Municipality, in the Ration Card No. 1207012855 dated 24-12-2008 issued from the Supply Office, Kollam Taluk, in the Election Identity Card No. SCY 0090555 dated 4-12-2008 issued by the Electoral Registration Officer, Madavaram Assembly Constituency and known as Jayanthi Theiventhirakkani in the Aadhaar No. 3602 5344 5831, dated 2-11-2013 issued from the Unique Identification Authority of India, is one and the same person. Hereafter I will be known by the name Jayanthi. S only.

This change will come into effect in all records related to me.

Kollam,  
18-9-2017.

JAYANTI. S

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, George Thomas, 'May Flower', Kadapakada P. O., Kollam Taluk, Kollam District, Pin-691 008, holder of Indian Certificate of Secondary Education Certificate with Index No. T/273/005 of December 1975, issued from Council for The Indian School Certificate Examinations, New Delhi; Pre-Degree Examination Memorandum with Register No. 20902 of April 1977, issued from University of Kerala; Bachelor of Science Degree Certificate with Register No. 3871 of April 1983, issued from University of Kerala; Aadhaar No. 9465 9467 0043, issued from Unique Identification Authority of India; Driving Licence No. 2/340/1978, dated 31-3-2015, issued by the Asst. LA, Kollam; Ration Card No. 1207006105 (Sl. No. 2), dated 8-1-2010, issued by the Taluk Supply Officer, Kollam, also known as Shaji George Thomas in the Aadhaar No. 4800 0174 6266, issued from Unique Identification Authority of India, of my wife Reena Thomas, is one and the same person. Hereafter I will be known by the name Shaji George Thomas only.

This change will come into effect in all records related to me.

Kadapakada,  
5-10-2017.

GEORGE THOMAS

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Udayakumar.G, Udayabhavanam, Pannackalthuruth, Puthenthura P. O., Karunagapally Taluk, Kollam District, Pin-691 582, holder of S.S.L.C. Book No. E372054 with Register No. 82883 of March 1992, in the Birth Certificate with Registration No. 10/2011 date of Registration 1-1-2011 issued by the Registrar of Births and Deaths, Thrikkaruva Grama Panchayat of my minor daughter Navami.M, in the Birth Certificate with Registration No. 3429/2008, date of Registration 10-4-2008, issued by the Registrar of Births and Death, Kollam Corporation of my minor son Naveen.U, known as Udayakumar in the Aadhaar Card No. 7633 1773 7252 dated 23-9-2012 issued from Unique Identification Authority of India, Marriage Certificate No. 94/2007 dated 28-5-2007 issued from the Local Registrar of Hindu Marriages, Thrikkadavoor Grama Panchayat, in the Election Identity Card No. KL/18/122/324300 dated 3-10-1997, issued by the Electoral Registration Officer, Chavara Constituency, in the Ration Card No. 1210001013 (Sl. No. 2) dated 15-3-2017 issued by the Taluk Supply Officer, Karunagappally is one and the same person. Hereafter I have changed my name as Sivakumar. G and will sign accordingly.

This change will come into effect in all records related to me.

Puthenthura,  
13-9-2017.

UDAYAKUMAR.G

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Thankamani. K, Ariyottucharuvila Veedu, Vayakkal, Vayakkal P. O., Valakom, Kottarakara Taluk, Kollam District, Pin-691 532, holder of Extract of School Admission Register with Admission No. 785, date of Admission 1-6-1972, issued from L. M. S. L. P. S., Vayakkal, have embraced Hinduism from Christian, Kurava Community as per Suddhi Certificate No. 27547/017, dated 21-8-2017, issued from Aryasamaj, Thiruvananthapuram with the same name. Hereafter I will be a member of Hindu, Kurava Community.

This change will come into effect in all records related to me.

Vayakkal,  
3-10-2017.

THANKAMANI. K

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Dally. K, Vilayil Veedu, Elamadu P. O., Kottarakara Taluk, Kollam District, Pin-691 539, holder of S. S. L. C. Book No. E 046007 with Register No. 235419 of March 1984; Pre-Degree Examination Certificate Sl. No. 5562 with Register No. 45571 of March 1987, issued from University of Kerala; Bachelor of Arts Degree Certificate with Register No. 32328 of September 2006, issued from University of Kerala; Driving Licence No. 2/6187/1995, dated 24-8-2015, issued by the Asst. LA, Kollam, also known as Dally Kunjukunju in the Passport No. L9634216, dated 27-5-2014, issued from Passport Office, Thiruvananthapuram, and known as Fr. John Vilayil in the Aadhaar No. 9489 7551 5127, issued from Unique Identification Authority of India, is one and the same person. Hereafter I have changed my name as John Vilayil and will sign accordingly.

This change will come into effect in all records related to me.

Elamadu,  
13-10-2017.

DALLY. K

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Saraniya. S, Jyothiyil Veedu, Elikkattoor P. O., Pathanapuram Taluk, Kollam District, Pin-689 696, holder of S.S.L.C. No. F 405380 with Register No. 499972 of March 2006; Higher Secondary Examination Certificate No. HSE 291368 with Register No. 4060361 of March 2008, issued from Board of Higher Secondary Examinations, Government of Kerala; BSS Diploma in First Aid & Practical Nursing Two Course Certificate with Register No. 30626, dated 10-5-2010, issued from Bharat Sevak Samaj; Birth Certificate with Registration No. 781/91, date of Registration 26-3-1991, issued from Punalur Municipality, also known as Saraniya in the Aadhaar No. 4978 4906 2242, issued from Unique Identification Authority of India; Electoral Identity Card No. AJE0153825, dated 7-8-2010, issued by the Electoral Registration Officer, Pathanapuram LA Constituency, known as Saranya. S in the Marriage Certificate dated 15-12-2015, issued by the Marriage Officer, Pathanapuram; Birth Certificate with Registration No. 23552/2014, date of Registration 14-9-2014, issued from Thiruvananthapuram Corporation, of my son Safwan Sajad, is one and the same person. I have embraced Islam Religion from Hindu, Vilakkithala Nair Community as per Discharge Certificate No. 6493, dated 4-5-2017, issued from Therbiyathul Islam Sabha, Mukhadar, Kozhikode with a new name Jasmin. Hereafter I will be a member of Islam Religion and will be known by the name Jasmin and will sign accordingly.

This change will come into effect in all records related to me.

Elikkattoor,  
31-5-2017.

SARANIYA. S

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sunitha Kunjachan, Velloorkonathau Charuvila Veedu, Ayilara P. O., Ayilara, Punalur Taluk, Kollam District, Pin-691 312, holder of Extract of School Admission Register with Admission No. 2571, date of Admission 23-5-1983, issued from D. V. U. P. School Vayakal, also known as Sunitha. K in the S. S. L. C. No. Q 115102 with Register No. 152897 of March 2015, of my daughter Midhuna. S, known as Sunitha in the Aadhaar No. 8194 5324 1519, issued from Unique Identification Authority of India; Electoral Identity Card No. BNJ2149607, dated 23-10-2015, issued by the Electoral Registration Officer, Punalur Assembly Constituency; Ration Card No. 1272016041 (Sl. No. 1), dated 15-3-2017, issued by the Taluk Supply Officer, Punalur; Birth Certificate with Registration No. 11769/03, date of Registration 7-10-2003, issued from Corporation of Thiruvananthapuram, of my son Midhun. M, and known as S. Sunitha in the Birth Certificate with Registration No. 2169/2000, date of Registration 29-2-2000, issued from Corporation of Thiruvananthapuram, of my daughter Midhuna. S, is one and the same person. I have embraced Hinduism from Christian, Kurava Community as per Suddhi Certificate No. 27582/017, dated 25-9-2017, issued from Aryasamaj, Thiruvananthapuram, with the name Sunitha. Hereafter I will be a member of Hindu, Kurava Community and will be known by the name Sunitha only.

This change will come into effect in all records related to me.

Ayilara,  
26-9-2017.

SUNITHA KUNJACHAN

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ammini, Asha Bhavan, Thoyithala, Vadamon P. O., Anchal, Punalur Taluk, Kollam District, Pin-691 309, holder of Extract of School Admission Register with Admission No. 1000, date of Admission 5-6-1974, issued from L. M. S. L. P. S. Vayakkal, have embraced Hinduism from Christian, Kurava Community as per Suddhi Certificate No. 27583/017, dated 25-9-2017, issued from Aryasamaj, Thiruvananthapuram with the same name. Hereafter I will be a member of Hindu, Kurava Community.

This change will come into effect in all records related to me.

Vadamon,  
25-9-2017.

AMMINI

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mathukutty. P, Valliyottu Puthen Veedu, Nellipally P. O., Valacode, Punalur Taluk, Kollam District, Pin-691 331, holder of Extract of School Admission Register with Admission No. 4875, date of Admission 19-5-1964, issued from High School, Punalur; Driving Licence No. 25/815/1978, dated 25-8-2017, issued by the ALA Punalur, also known as Mathew Philip in the Aadhaar No. 8461 3997 8668, issued from Unique Identification Authority of India; Ration Card No. 1272042694 (Sl. No. 4), dated 15-3-2017, issued by the Taluk Supply Officer, Punalur; Permanent Account No. CCAPP7593M, issued from Income Tax Department, Government of India, and known as Mathew in the Electoral Identity Card No. KL/17/115/105374, dated 10-12-1997, issued by the Electoral Registration Officer, Punalur Constituency, is one and the same person. Hereafter I will be known by the name Mathew Philip only.

This change will come into effect in all records related to me.

Nellipally,  
3-10-2017.

MATHUKUTTY. P

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jayakumary. J, Mundakkal Veedu, House No. 162, Kumaramkarikkam, Kulathupuzha P. O., Punalur Taluk, Kollam District, Pin-691 310, holder of S. S. L. C. Book No. E 281832 with Register No. 27078 of March 1995; Microsoft Office Course Certificate with Register No. 1225, dated 19-9-2013, issued from Government Polytechnic College, Punalur, Kollam, also known as Jaya Kumary. J in the Pre-Degree Pass Certificate Sl. No. 220 with Register No. 50461, dated 28-5-1997, issued from University of Kerala; Employment Exchange Identity Card with Registration No. W 478/2001, date of Registration 22-3-2001, issued from Town Employment Exchange, Punalur, known as Jayakumary in the Ration Card No. 1209105590 (Sl. No. 2), dated 24-12-2008, issued by the Taluk Supply Officer, Pathanapuram; Marriage Certificate dated 4-2-2001, issued from S. N. D. P. Shakha, Kulathupuzha, Kollam, known as Jaya Kumari in the Aadhaar No. 5666 1094 0574, issued from Unique Identification Authority of India, known as Jayakumari. J in the Birth Certificate with Registration No. 3855/2010, date of Registration 27-12-2001, issued by the Registrar of Births and Deaths, Punalur Municipality, of my son Aaru Krishna, and known as Jaya in the Electoral Identity Card No. BNJ2404846, dated 17-2-2004, issued by the Electoral Registration Officer, Punalur LA Constituency, is one and the same person. Hereafter I have changed my name as Jaya Sukulal consequent on my marriage.

This change will come into effect in all records related to me.

Kulathupuzha,  
5-10-2017.

JAYAKUMARY. J

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Karthikeyan Renuka, Madathil Puthenveedu, Koodal P. O., Konni, Pathanamthitta-689 693, holder of Secondary School Certificate Number N 016243 with Roll No. 0015708 of March 1997 issued by Secretary, Board of Secondary Education, Andhra Pradesh, Pre-degree Examination Certificate Sl. No. 2644 with Register No. 21243 of March 1999 issued from University of Kerala, Degree Certificate with Register No. 106975 of April 2002 issued by Vice-chancellor, University of Kerala, Degree of Master of Science in Zoology Certificate with Register No. 05BBU1035 of April 2007 issued by Vice-chancellor, Periyar University, BEd Degree Certificate with Register No. 9090 of December 2003 issued by Vice Chancellor, University of Kerala, in the Ration Card No. 1373038103 (Sl. No. 4) dated 15-3-2017 issued by Taluk Supply Officer Konni, as K. Renuka in the Marriage Certificate with Registration No. 125/2008 dated 3-12-2008 issued by Registrar of Marriage (Gen), Kalanjoor Grama Panchayat, also known as Renuka Prakash in the PAN Card No. BCGPP0270E issued from Income Tax Department Govt. of India, in the Birth Certificate with Register No. 463/2014 date of Registration 23-8-2014 of my daughter Keerthana Prakash and Birth Certificate with Registration No. 193/2011 date of Registration 12-3-2011 of my son Karthik Prakash issued by Registrar of Births and Deaths, Pathanapuram Grama Panchayat and also known as Pillai Renuka in the Aadhaar Card No. 6732 8813 6047 issued from Unique Identification Authority of India is one and the same person. Hereafter I will be known by the name Renuka Prakash only consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Koodal,  
19-10-2017.

KARTHIKEYAN RENUKA

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Abdulohood. A, Sinan Manzil, Thamallakkal P. O., Karthikappalli Taluk, Alappuzha District, Pin-690 548, holder of S.S.L.C. Book No. H 436202 with Register No. 258964 of March 1997, also known as Abdulohood in the Driving Licence No. 29/1643/2005, dated 17-5-2013, issued by the Asst. Licencing Authority, Kayamkulam; Permanent Account No. BVRPA4748N, issued from Income Tax Department, Government of India, known as Abdulohood Abdul Azeez in the Passport No. H5046733,

dated 29-9-2009, issued by the Regional Passport Officer, Cochin, known as Abdul Gafoor in the Aadhaar No. 6255 4385 1551, issued from Unique Identification Authority of India, and in the Ration Card No. 1420111632 (Sl. No.1) dated 10-8-2011 issued by the Taluk Supply Officer, Karthikappally, is one and the same person. Hereafter I have changed my name as Abdul Gafoor. A and will sign accordingly.

This change will come into effect in all records related to me.

Thamallakkal,  
5-10-2017.

ABDULOHOD. A

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sambhu Mohan, Vazhakkootathil, Mangalam P. O., Thrikkunnapuzha, Alappuzha District, Pin-690 515, holder of All India Secondary School Examination, 2010 Certificate S. No. SSE/2010/299732 with Roll No. 4148933 of March 2010, issued from Central Board of Secondary Education, Delhi; All India Senior School Certificate Examination Certificate S. No. SSCE/2012/525367 with Roll No. 4625736 of March 2012, issued from Central Board of Secondary Education, Delhi; Bachelor of Technology Degree Certificate with Register No. 12004769 of May 2016, issued from Mahatma Gandhi University, Kottayam; Aadhar No. 5978 5939 3239, issued from Unique Identification Authority of India; Permanent Account No. CFUPM4190L, issued from Income Tax Department, Government of India; Electoral Identity Card No. YLM0504779, dated 20-9-2015, issued by the Electoral Registration Officer, Harippad Assembly Constituency; Driving Licence No. 29/5897/2015, dated 26-8-2015, issued by the Asst. LA, Kayamkulam; Passport No. P3998397, issued from Regional Passport Office, Cochin, also known as Sambhu in the Birth Certificate with Registration No. 8/94, date of Registration 2-9-1994, issued by the Secretary & Registrar of Births and Deaths, Arattupuzha Grama Panchayat and known as Sambhu. M in the Ration card No. 1420038582 (Sl. No. 2), dated 15-3-2017, issued by the Taluk Supply Officer Karthikapally, is one and the same person. Hereafter I have changed my name as Samsiva Mohan.

This change will come into effect in all records related to me.

Mangalam,  
27-9-2017.

SAMBHU MOHAN



## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Saboomon.Y, Thekkilputhen Veedu, Punthala P. O., Venmoney, Chengannur, Alappuzha District, Pin-689 509, holder of S.S.L.C. Book No. A-075938 with Register No. 26918 of September 1979, also known as Sabumon.Y in the Driving Licence No. 29/1318/1985, dated 16-9-2015 issued from Asst. Licensing Authority, Chengannur, and also as Sabu Jacob in the Aadhar Card No. 6525 4706 9599 dated 31-8-2012 issued from Unique Identification Authority of India, in the Election Identity Card No. DWW 0930479, dated 17-10-2000 issued from Chengannur, LA Constituency in the Passport No. R.0556981 issued on 2-6-2017 from Regional Passport Office, Cochin and in the Ration Card No. 1422041476, dated 15-3-2017 issued from Taluk Supply Office, Chengannur is one and the same person. Hereafter I will be known by the name Sabu Jacob only.

This change will come into effect in all records related to me.

Venmoney,  
25-9-2017.

SABOOMON. Y

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Muhammed Hukkail. A, Kaduthireth, Kaduvinal P.O., Vallikunnam, Alappuzha, Kerala, Pin-690 501, holder of S.S.L.C. No. M074250 with Register No. 471637 of March 2012, Higher Secondary Examination, Certificate No. HSE 2/2014/091676 with Register No. 1086805 of March 2014 issued by the Secretary, Board of Higher Secondary Examinations, Government of Kerala, Birth Certificate with Registration No. 2138/1996 date of Registration 1-6-1996, issued by the Registrar of Birth and Deaths, Karunagappally Municipality, Driving Licence No. 31/1460/2015 dated 10-3-2015 issued by the Asst. Licencing Authority, Mavelikara known as Muhammed Hukkail in the Adhar Card No. 955458587763 issued from the Unique Identification Authority of India, Ration Card No. 1421072760 dated 15-3-2017 issued from the Taluk Supply Office, Mavelikara is one and the same person. Hereafter I have changed my name as Muhammed Afsal.A.

This change will come into effect in all records related to me.

Vallikunnam,  
5-10-2017.

MUHAMMED HUKKAIL. A

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Babu E Y., Edathumkadavil, Vakathanam P. O., Kottayam District, holder of Extract of School Admission Register with Admisssion No. 1459 date of Admission 27-5-1964 issued from Govt. L.P.B. School Vakathanam, and also known as Babu in the Election Identity No. KL/13/088/042 444, dated 29-6-1998 issued by the Electoral Registration Office, Vazhoor Assembly Constituency, Ration Card No. 1524040036 (Sl. No. 4), dated 15-3-2017 issued by the Taluk Supply Officer, Changanacherry is one and the same person. I have embraced Hinduism from Christian, Cheramar Community as per Suddhi Certificate No. 27454/07, dated 20-6-2017 issued from Aryasamaj, Thiruvananthapuram with the name Babu. E.Y. Hereafter I will be a member of Hindu, Cheramar Community and will be known by the name Babu only.

This change will come into effect in all records related to me.

Vakathanam,  
20-9-2017.

BABU E Y.

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Raju C.J, Cherakattuparambil House, Kollad P. O., Panachikkad, Kottayam-686 004, holder of S.S.L.C. Book No. C 357036, Register No. 42541 of March 1990, have embraced Hinduism from Christian, Sambavar Community vide Suddhi Certificate No. 27516/017, dated 1-8-2017, issued from Aryasamaj, Trivandrum with the same name.

It is further notified that my minor daughter Aparnamol Raju, holder of Extract of School Admission Register with Admission No. 24040, date of Admission 26-5-2014, issued from Mount Carmel HSS for Girls, Kottayam, and my minor son Amalmon Raju, holder of Extract of School Admission Register with Admission No. 8248, date of Admission 21-4-2014, issued from NSM CMS L.P. School, Mooledam, have embraced Hinduism from Christian, Sambavar Community as per the above Suddhi Certificate with the same names. Hereafter we will be the members of Hindu, Sambavar Community.

The above changes will come into effect in all records related to us.

Kollad,  
18-9-2017.

RAJU C. J

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mariamma P. Ouseph, Periyorpathickal, Areeparampu P. O., Kottayam District, Pin-686 501, holder of S.S.L.C. No. L 124265 with Register No. 226189 of March 2011, Higher Secondary Examination Certificate No. HSE 2/2013/114581 with Register No. 9110610 of March 2013 issued from Board of Higher Secondary Examination, Government of Kerala, in the Birth Certificate with Registration No. 2779/96, date of Registration 14-6-1996, issued from Arpookara Grama Panchayat, in the Aadhaar Card No. 8943 6255 5165, issued from Unique Identification Authority of India, Ration Card No. 1523127367 (Sl. No. 2), dated 15-3-2017, issued by Taluk Supply Officer, Kottayam have changed my name as Lijitha P. Ouseph and will sign accordingly.

This change will come into effect in all records related to me.

Areeparampu,  
13-9-2017.

MARIAMMA P. OUSEPH

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Gresamma Varghese, Vishesh Bhavan, Muttambalam P. O., Kottayam-686 004, holder of S. S. L. C. Book No. D 195299 with Register No. 139379 of 1975 March, Driving Licence No. 5/1252/1992 dated 10-6-2013 issued by Asst. LA Kottayam, as Gresamma Tom, in the Ration Card No. 1523000909 (Sl. No. 2) dated 24-12-2008 issued by the Taluk Supply Officer, Kottayam as Grace Tom in the Electoral Identity Card No. MBZ 1626498 dated 26-2-2004 issued by Electoral Registration Officer, Kottayam LA Constituency, Passport No. K 0083971 dated 13-2-2012 issued by Regional Passport Officer, Cochin and also known as Cicily in the Marriage Certificate with Register No. 40/1982 dated 14-1-2009 issued by St. Sebastian's Forane Church, Thodupuzha is one and same person. Hereafter I will be known by the name Grace Tom only, consequent on my marriage.

This change will come into effect in all records related to me.

Kottayam,  
28-9-2017.

GRESAMMA VARGHESE

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Saradabai M.S, Manappurath, Velloor P. O., Kottayam, Pin-686 003, holder of S.S.L.C. Book No. G 375748, Register No. 516409 of March 1994, Ration Card No. 1523002456 (Sl. No. 3), dated 15-3-2017, issued by

Taluk Supply Officer, Kottayam and as M S Saradhabhai in the Aadhaar Card No. 9203 3288 0822, issued from Unique Identification Authority of India, and also known as SaradaBhai in the Election Identity Card No. MBZ1189109, dated 23-2-2001, issued by Electoral Registration Officer, Kottayam LA Constituency is one and the same person. Hereafter I have changed my name as Sandhyamol M.S and will sign accordingly.

This change will come into effect in all records related to me.

Velloor,  
27-9-2017.

SARADABAI M.S

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Alite Abraham Raju, Villanpara, Perunkavu, Erathuvadakara P. O., Kottayam-686 543, holder of S.S.L.C. No. Q 223412, Register No. 218790 of March 2015, and also known as Elite Abraham Raju in the Aadhaar Card No. 8358 0988 3148, issued by Unique Identification Authority of India is one and the same person. I have embraced Hinduism from Christian, Marthoma Community vide Suddhi Certificate No. 27534/017, dated 8-8-2017, issued from Aryasamaj, Trivandrum with a new name Renjitha. V. Hereafter I will be a member of Hindu Religion and will be known by the name Renjitha. V and will sign accordingly.

This change will come into effect in all records related to me.

Erathuvadakara,  
27-9-2017.

ALITE ABRAHAM RAJU

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jojo Abraham, Vattakkattu House, Poonjar Thekkekara P. O., Meenachil Taluk, Kottayam District-686 582, have changed the name of my minor daughter Ponnu Elsa Jojo, holder of Extract of School Admission Register with Admission No. 15449/15, dated 26-5-2015, issued from St. Antony's H.S.S. Poonjar, Birth Certificate with Registration No. 101/2002, date of Registration 22-1-2002, issued from Vijayapuram Grama Panchayat, Aadhaar Card No. 8770 0867 1768, issued by Unique Identification Authority of India, Ration Card No. 1526004736 (Sl. No. 9), dated 15-3-2017, issued from Taluk Supply Officer, Kanjirappally as Elsa Jojo.

This change will come into effect in all records related to her.

Poonjar Thekkekara,  
19-9-2017.

JOJO ABRAHAM

## NOTIFICATION

I, Pradeep Vijayan, Elayachattu House, Kadanad P.O., Meenachil Taluk, Kottayam District, Pin-686 653, do hereby notify for the information of all concerned authorities and the public that my Community which is wrongly entered in the S.S.L.C. No. G 256999 with Register No. 245509 of March 2007 as Hindu, Chettiar is corrected as Hindu, Vanika Vaisya vide Certificate No. C1/9312/7/2017, dated 11-9-2017, issued by the Tahsildar, Meenachil.

This correction will come into effect in all records related to me.

Kadanad,  
13-9-2017.

\_\_\_\_\_  
PRADEEP VIJAYAN

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ranju Babu, Edathumkadavil, Vakathanam P.O., Changanacherry, Kottayam-686 538, holder of S.S.L.C. No. B368937 with Register No. 192517 of March 2001 have embraced Hinduism from Christian, Cheramar Community as per the Suddhi Certificate No. 27455/017, dated 20-6-2017 issued from Aryasamaj, Thiruvananthapuram with the same name. Hereafter I will be a member of Hindu, Cheramar Community.

This change will come into effect in all records related to me.

Vakathanam,  
19-9-2017.

\_\_\_\_\_  
RANJU BABU

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Midhun V. S, Thayyattu House, Pallickachira Kavala P.O., Paippad, Changanacherry, Kottayam-686 537, holder of S.S.L.C. No. H 384536 with Register Number 457171 of March 2008 have embraced Christianity from Hindu, Sambava Community as per Baptism Certificate Register No. 80/2008, dated 13-8-2017, issued from I.P.C Bethel Gospel Center, Podippara with the same name. Hereafter I will be a member of Christian, Sambava Community.

This change will come into effect in all records related to me.

Paippad,  
15-9-2017.

\_\_\_\_\_  
MIDHUN V.S

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ragil Lal R. G, Ragi Bhavan, Thakidi, Mammoodu P.O., Changanacherry Taluk, Kottayam-686 536, holder of S.S.L.C. No. N-390305 with Register No. 230700 of March 2013, have embraced Hinduism from Christian, Sambava Community as per Suddhi Certificate No. 27272/017, dated 3-3-2017, issued from Aryasamaj, Thiruvananthapuram with the same name. Hereafter I will be a member of Hindu, Sambava Community.

This change will come into effect in all records related to me.

Mammoodu,  
19-9-2017.

\_\_\_\_\_  
RAGIL LAL R.G

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ragil R.G, Ragi Bhavan, Thakidi, Mammood P. O., Changanacherry Taluk, Kottayam-686 536, holder of S.S.L.C. No. I-469673 with Register No. 235515 of March 2009, have embraced Hinduism from Christian, Sambava Community as per Suddhi Certificate No. 27270/017, dated 3-3-2017, issued from Aryasamaj, Thiruvananthapuram with the same name. Hereafter I will be a member of Hindu, Sambava Community.

This change will come into effect in all records related to me.

Mammood,  
19-9-2017.

\_\_\_\_\_  
RAGILAL R.G

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Pradeep K.O, Kodyamthuruthel House, Eravimangalam P.O., Vaikom, Kottayam-686 613, holder of Extract of School Admission Register with Admission No. 5520, date of Admission 20-5-1994, issued by Principal, St. Xavier's V.H.S.S, Kuruppanthara, Aadhaar Card No. 7593 6282 6582, issued by Unique Identification Authority of India, have embraced Hinduism from Christian, Cheramar Community as per Suddhi Certificate No. 26736/016, dated 8-4-2016, issued from Aryasamaj, Trivandrum with the same name. Hereafter I will be a member of Hindu Cheramar Community.

It is further notified that my minor son Vignesh Pradeep, holder of Birth Certificate with Registration No. 3154/2010, date of Registration 15-10-2010, issued by Registrar of Births & Deaths, Arpookara Grama Panchayat, have embraced Hinduism from Christian, Cheramar Community as per the above Suddhi Certificate with the same name. Hereafter he will be a member of Hindu, Cheramar Community.

It is again notified that my another minor son Vaishnav K Pradeep, holder of Birth Certificate with Registration No. 4857/2013, date of Registration 16-11-2013, issued by Registrar of Births & Deaths, Arpookara Grama Panchayat and Aadhaar Card No. 7919 3740 8973, issued by Unique Identification Authority of India, have embraced Hinduism from Christian, Cheramar Community as per the above Suddhi Certificate with the name Vaishnav Pradeep. Hereafter he will be a member of Hindu, Cheramar Community and will be known by the name Vaishnav Pradeep only.

The above changes will come into effect in all records related to us.

Eravimangalam,  
16-7-2017.

\_\_\_\_\_  
PRADEEP K.O

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Bindhu K.B, Thengarathil House, Kaduthuruthy P.O., Vaikom, Kottayam-686 604, holder of S.S.L.C. Book No. G400932, Register No. 495786 of March 1994, Aadhaar Card No. 9755 5061 1886, issued by Unique Identification Authority of India have embraced Hinduism from Christian, Cheramar Community as per Suddhi Certificate No. 26738/016, dated 8-4-2016, issued from Aryasamaj, Trivandrum with the same name. Hereafter I will be a member of Hindu, Cheramar Community.

This change will come into effect in all records related to me.

Kaduthuruthy,  
5-10-2017.

BINDHU K.B

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Abin Thomas, Kappiyankal (H), Kalaketty P. O., Kanjirappally Taluk, Kottayam District, Pin-686 508, holder of All India Secondary School Examination, 2006 Mark Statement S. No. 2006/048402 with Roll No. 4129986, dated 27-5-2006, issued from Central Board of Secondary Education, Delhi; Higher Secondary Examination (Class XII) Certificate No. HSE A 138862 with Register No. 5133516 of March 2009, issued from Board of Higher Secondary Examination, Government of Kerala; Birth Certificate with Registration No. 68/89, date of Registration 28-3-1989, issued from Karoor Grama Panchayat; Aadhaar No. 2926 2801 8633, issued from Unique Identification Authority of India; Electoral Identity Card No. UAH0032136, dated 22-10-2015, issued by the Electoral Registration Officer, Kanjirappally Assembly Constituency; Permanent Account No. AVCPT2378P, issued from Income Tax Department, Government of India; Passport No. H8929062, dated 28-6-2010, issued by the Regional Passport Officer, Cochin; Driving Licence No. 34/1156/2007, dated 7-10-2016, issued by the Asst. LA, Kanjirappally; Ration Card No. 1526053961 (Sl. No. 2), dated 15-3-2017, issued by the Taluk Supply Officer, Kanjirappally, have changed my name as Abrinio. K. Thomas and will sign accordingly.

This change will come into effect in all records related to me.

Kalaketty,  
6-9-2017.

ABIN THOMAS

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Veeraputhran. S, Keezhanthoor, Kanthalloor P. O., Devikulam Taluk, Idukki District, Pin-685 620, holder of S. S. L. C. No. M 356293 with Register No. 313800 of March 2012, also known as Veeraputhran in the Aadhaar No. 6853 1820 0499, issued from Unique Identification Authority of India; Ration Card No. 1629032458 (Sl. No. 2) dated 23-10-2013, issued by the Taluk Supply Officer, Devikulam, is one and the same person. I have embraced Buddhism from Hindu, Vellalar Community as per Buddha Dhamma Deeksha Certificate No. 22, dated 26-8-2017, issued from Lord Buddha Universal Society, Medical College, Thiruvananthapuram, with a new name Prajeesh Bouddha. Hereafter I will be a member of Buddhist and will be known by the name Prajeesh Bouddha.

This change will come into effect in all records related to me.

Kanthalloor,  
4-10-2017.

VEERAPUTHRAN. S

## NOTIFICATION

I, Harikrishnan. K.P., Railway Quarter No. 135-D, Ernakulam South, Pin-682 016, do hereby notify for the information of all the authorities concerned and the public, that my minor daughter "Gauri" holder of Birth Certificate No. 4354 dated 20-10-2004 with Registration No. 2620, date of Registration 4-10-2004 issued from the Health Department, Ambarnath Municipal Council, Thane District, Government of Maharashtra also known as "Gauri Harikrishnan Pisharody" in the Aadhaar No. 6991 8066 0637 issued from the Unique Identification Authority of India and as "Pisharody Gauri" in the School Certificate dated 13-6-2017 with Admission No. 013655 issued from the Kendriya Vidyalaya, Kadavanthra, Ernakulam is one and the same person. Hereafter, I have changed her name as "Gauri Pisharody".

This change will come into effect in all records relating to her.

Ernakulam,  
16-10-2017.

HARIKRISHNAN. K.P.



## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Richu John, Flat No. B3, Jewel Planet, Vyttila P. O., Ernakulam District, Pin-682 019, holder of All India Secondary School Examination 2007 Certificate S. No. SSE/2007/429755 with Roll No. 4126042 issued from Central Board of Secondary Education Delhi, All India Senior School Certificate Examination 2009 Certificate No. SSCE/2009/0200966 with Roll No. 4616846 issued from Central Board of Secondary Education, Delhi, Degree of Bachelor of Technology Certificate with Register No. 09FJ092 dated 20th June 2013, issued from Karunya University Coimbatore, PAN Card No. AVPPJ1261N issued from Income Tax Department, Govt. of India, Election Identity Card No. TWH0233189 dated 10-1-2011 issued by the Electoral Registration Officer, Thrikkakara LA Constituency; Aadhaar Card No. 8088 7651 5324 issued from Unique Identification Authority of India, in the Ration Card No. 1732074148 dated 15-3-2017 issued by City Rationing Officer Ernakulam, also known as Hema in the Deep Discount Bond (Series 1) Certificate No. 00067847 with Regd. Folio No. DD00058334 dated 31st March 1992 issued from Industrial Development Bank of India Bombay is one and the same person. Hereafter I will be known by the name Richu John only.

This change will come into effect in all records related to me.

Vyttila,  
13-9-2017.

\_\_\_\_\_  
RICHU JOHN

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sunil P. M., Panachikaparambil House, Chennai, Kothad P. O., Ernakulam District, Pin-682 027, holder of S.S.L.C. No. J-296551 with Register No. 287679 of March 2009, Higher Secondary Examination Certificate No. HSE 747898 with Register Number 7142947 of March 2011, and Certificate No. HSE 1249480 with Register Number 8611779 of March 2012 issued from the Board of Higher Secondary Examination, Kerala, National Trade Certificate No. 1432003564 dated 6-4-2015 issued from National Council for Vocational Training, Election Identity Card No. NGR0326926 dated 8-1-2013 issued by the Electoral Registration Officer, Vypen LA Constituency, Driving Licence No. 41/4181/2015, dated 7-7-2015 issued by the Assistant LA, Aluva, Aadhaar Card No. 2564 7771 9730 issued from Unique Identification Authority of India, Birth Certificate with Registration No. 369/1994, date of Registration 30-11-1994, issued by Registrar of Births & Deaths and Secretary Kanjoor Grama Panchayat, Kerala,

Gaz. No. 44/2017/DTP (Part IV).

also known as Panachikaparambil Muralidharan Sunil in the Passport No. N 1945438 date of issue 12-8-2015 issued by Regional Passport Officer, Cochin, also known as Sunil Murali in the Ration Card No. 1734114618 dated 15-3-2017 issued by the Taluk Supply Officer, Kanayannoor, is one and the same person. Hereafter I have changed my name as Vishnu Murali.

This change will come into effect in all records related to me.

Chennai,  
22-9-2017.

\_\_\_\_\_  
SUNIL P. M.

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Varghese P. T., Palatty House, Mookkannur P. O., Ernakulam District, Pin-683 577, holder of S.S.L.C. Book No. 133089 with Register No. 18198 of October 1976, Driving Licence No. 41/1249/1984 dated 9-8-2016 issued by Assistant LA Angamali, PAN Card No. AKBPV2166P issued from Income Tax Department Govt. of India, also known as P. T. Varghese in the Aadhaar Card No. 7610 0144 6939 issued from Unique Identification Authority of India, known as Nelson Thomas in the Share Certificate No. 501573 with Regd. Folio No. 8420 and Share Certificate No. 601418 with Register Folio No. 8420 issued from The Federal Bank Limited, Alwaye is one and same person. Hereafter I will be known by the name Varghese P. T only.

This change will come into effect in all the records related to me.

Mookkannoor,  
22-9-2017.

\_\_\_\_\_  
VARGHESE P. T.

## NOTIFICATION

I, Ramlath. M. K., Vathissery House, Thottumugham P. O., Kuttamassery, Aluva, Pin-683 105, do hereby notified for the information of all authorities concerned and the public that my minor son Muhammed Musharaf. V. S, holder of Birth Certificate with Registration No. 603/02 date of Registration 25-2-2002 issued by First Grade Health Inspector and Registrar of Births and Deaths, Aluva Municipality Aadhaar Card No. 9346 3313 6056 issued from Unique Identification Authority of India, as Muhammed Musharf. V. S. in the School Certificate with Admission No. 13003 date of Admission 31-5-2016 issued from Govt. Higher Secondary School Kuttamassery, also known as Muhammed Musharaf in the Ration Card No. 1736094545 dated 15-3-2017 issued by Taluk Supply Officer, Aluva is one and the same person. Hereafter I have changed his name as Muhammed Rasel. V. S.

This change will come into effect in all the records related to me.

Aluva,  
19-9-2017.

\_\_\_\_\_  
RAMLATH. M. K.

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Preema Prabhakaran, Chenthar House, Mudicakal P. O., Pallikavala, Ernakulam District, Pin-683 547, holder of S.S.L.C. No. H 547367 with Register No. 431613 of March 2008, Birth Certificate with Registration No. 5/1992 date of Registration 23-1-1992 issued by Registrar & Secretary Birth & Deaths, Kuttampuzha Grama Panchayat, Aadhaar Card No. 6574 3164 6330 issued from Unique Identification Authority of India, Marriage Certificate Sl. No. 44/15 dated 26th June 2015 issued by Marriage Officer, Kothamangalam known as Preema (Sl. No. 5) in the Ration Card No. 1739067144 dated 11-3-2013 issued by Taluk Supply Officer, Kothamangalam is one and the same person. I have embraced Islam Religion from Hindu Ezhava Community vide Discharge Certificate No. 5817 with Register No. 337/15 dated 18-8-2015 issued from Therbiyathul Islam Sabha, Calicut with a new name Shahana. Hereafter I will be a member of Islam Religion and will be known by the name Shahana only and will sign accordingly.

This change will come into effect in all records related to me.

Pallikkavala.

PREEMA PRABHAKARAN

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ajayakumar N. G, Pazhayaparambil, Eramalloor P. O., Kothamangalam, Ernakulam District, Pin-686 691, holder of S.S.L.C. Book No. E 438672 with Register No. 97235 of March 1993, also known as Ajaykumar N. G. in the Birth Certificate with Registration No. 2688/02 date of Registration 27-8-2002, issued by Registrar of Births & Deaths, Thiruvalla Municipality of my minor daughter Aparna. A, known as Ajayakumar, in the Electoral Identity Card No. KL/16/105/096076 dated 26-8-1998 issued by the Electoral Registration Officer, Thiruvalla Constituency, in the Discharge Certificate C. No. 397/04 dated 24-6-2004 issued from The Maunathul Islam Association, Ponnani, and in the Aadhaar Card No. 5825 3529 2478 issued from Unique Identification Authority of India, of my minor daughter Aparna. A. is one and the same person. I have embraced Islam Religion from Hindu Nair Community vide Discharge Certificate referred above with the name Anwar. Hereafter I will be a member of Islam Religion and have changed my name as Anwar. P.

This change will come into effect in all records related to me.

Eramalloor,  
19-5-2017.

AJAYAKUMAR N. G

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Saramma Paulose, 'Thenumkal', III/155, Hills Dale Villas, Meenkunnam P. O., Muvattupuzha (Via), Ernakulam District, holder of S.S.L.C. Book No. 272519 with Register No. 36339 of March 1966; Bachelor of Arts Degree Certificate with Register No. 340/71 of April 1971, issued from Kerala University; Master of Arts Degree Certificate with Register No. 618/73 of 1973, issued from Kerala University; Marriage Certificate dated 24-9-2017 issued from St. Mary's Orthodox Cathedral, Ernakulam also known as Saramma Bose in the Aadhaar No. 3064 7992 6676, issued from Unique Identification Authority of India; Passport No. N0277587, dated 26-6-2015, issued from Regional Passport Office, Cochin; Electoral Identity Card No. JHF1477082, dated 20-9-2015, issued by the Electoral Registration Officer, Assembly Constituency, Piravom in the Permanent Account No. BCQP3599E, issued from Income Tax Department, Government of India, is one and the same person. Hereafter I have changed my name as Saramma Bose consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Meenkunnam,  
28-9-2017.

SARAMMA PAULOSE

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sindhu. K. P, Flat No. B.3, Alakananda Residency, T. K. Road, Chungam, Ayyanthole P. O., Thrissur Taluk, Thrissur District, Pin-680 003, holder of S.S.L.C. Book No. F 112687 with Register No. 450313 of March 1986, in the Driving Licence No. 8/1323/2007 dated 20-4-2010 issued by the Asst. LA, Thrissur, in the Election Identity Card Duplicate No. IDZ0091850 issued on 3-2-2012 by the Electoral Registration Officer, 67 Thrissur LA Constituency, in the Aadhaar Card No. 5225 2413 7621 issued by the Unique Identification Authority of India, also known as Kochuthoppil Prabhakaran Sindhu in the Indian Passport No. K0397654 issued on 23-4-2012 by the Regional Passport Officer, Cochin, as S. Sindhu in the Service and Discharge Certificate O.No. 160224-Y issued by the Indian Navy, of my husband A. Soundararajan, in the Pension Payment Order Personal Number 160224Y issued by the Accounts Officer, Office of the C.D.A. (Navy), Mumbai, of my husband A. Soundararajan and as Sindhu Soundararajan in the Birth Certificate of my minor son Soundararajan Yashwanth Raj with Registration No. 454 date of Registration 28-3-2000 issued by the Registrar of Births & Deaths, Ward 11 of Zone 2 of Greater, Visakhapatnam Municipal Corporation, Visakhapatnam District, Andhra Pradesh, is one and the same person. Hereafter I will be known by the name Sindhu. K. P only.

This change will come into effect in all records related to me.

Thrissur,  
16-9-2017.

SINDHU. K. P

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sudheesh K S, Kolaparambil House, Pullut P. O., Kodungallur Taluk, Thrissur District, Pin-680 663, holder of S.S.L.C. No. N 049498 with Register No. 330023 of March 2013, in the Election Identity Card No. ZLK0659383 issued on 7-4-2016 by the Electoral Registration Officer, 73 Kodungallur LA Constituency, in the Aadhaar Card No. 6079 5499 0971 issued by the Unique Identification Authority of India, in the Certificate of Registration with Registered No. KL-47-F-8062 issued by the Addl. RA, Kodungallur, in the Driving Licence No. 47/749/2014 dated 10-8-2017 issued by the Asst. LA, Kodungallur, also known as Sudheesh in the Ration Card No. 1845002439 (at Serial No. 2) issued on 15-3-2017 by the Taluk Supply Officer, Kodungallur and as Sudhish. K. S in the Birth Certificate with Registration No. 3323/1C/95 date of Registration 27-11-1995 issued by the Registrar of Births & Deaths, Thrissur Municipality, in the Discharge Certificate No. 266/17 dated 28-5-2017 issued by the Secretary, Maunathul Islam Association, Ponnani, is one and the same person. I have embraced Islam Religion from Hindu-Kudumbi Community as per Discharge Certificate No. 266/17 dated 28-5-2017 issued by the Secretary, Maunathul Islam Association, Ponnani, with a new name Sudheer. Hereafter I will be a member of Islam Religion and have changed my name as Sudheer K S and will sign accordingly.

This change will come into effect in all records related to me.

Pullut,  
11-9-2017.

SUDHEESH K S

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sreekrishnan. N. M, Nambiath House, Mundathicode P. O., Thalappilly Taluk, Thrissur District, Pin-680 601, holder of S.S.L.C. No. F 353883 with Register No. 342402 of March 2006, in the Higher Secondary Examination Certificate No. HSE 013917 with Register No. 4193915 of March 2008 dated 15-5-2008 and Certificate No. HSE 126197 with Register No. 4193915 of June 2008 (SAY) dated 5-7-2008 issued by the Secretary, Board of Higher Secondary Examinations, Government of Kerala in the Driving Licence No. 8/7253/2009 dated 16-12-2014 issued by the Asst. LA, Thrissur, in the Aadhaar Card No. 7045 7334 4339 issued by the Unique Identification Authority of India, also known as Sree Krishnan in the Birth Certificate with Registration No. 2310/90 date of Registration 5-11-1990 issued by the Executive Officer & Registrar of Births and Deaths, Choondal Panchayat, as Sreekrishnan in the Election Identity Card No. YXT0079442 issued on 30-3-2009 by the Electoral Registration Officer, 065 Wadakkanchery

LA Constituency, in the Ration Card No. 1842040229 (at Serial No. 2) issued on 15-3-2017 by the Taluk Supply Officer, Thalappilly, is one and the same person. Hereafter I have changed my name as Krishnadas N M.

This change will come into effect in all records related to me.

Mundathicode,  
21-8-2017.

SREEKRISHNAN. N. M

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sankaranarayanan. V. P, Vadakkedath Parambil House, Netumpura P.O., Cheruthuruthy, Thalappilly Taluk, Thrissur-679 531, holder of Extract of Admission Register with Admission No. 949 date of Admission 11-5-1977 issued by the Headmistress, P.V.U.P. School, Panamanna South, in the Driving Licence No. 51/529/1994 dated 26-5-2016 issued by the Asst. LA, Ottappalam also known as Jayan.V in the Election Identity Card No. ALK0314476 dated 10-1-2013 issued by the Electoral Registration Officer, Chelakkara LA Constituency, in the Aadhaar Card No. 5443 0422 9938 issued from UIDAI, Govt. of India, in the PAN Card No. ATOPJ0831H issued from Income Tax Department, Govt. of India is one and the same person. Hereafter I will be known by the name Jayan. V only and will sign accordingly.

This change will come into effect in all records related to me.

Netumpura,  
20-9-2017.

SANKARANARAYANAN. V. P

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Janaky M. T., Kizhakkeveetil House, Konoor, Nalukettu P. O., Muringoor Thekkummury Village, Chalakudy Taluk, Thrissur District-680 308, holder of S.S.L.C. Book No. D 105754 with Register No. 2300 of March 1984 issued from Board of Public Examinations, Govt. of Kerala, in the S.S.L.C. Certificate No. E070195 with Register Number 248049 of March 2005 issued from Board of Public Examinations, Govt. of Kerala of my daughter Krishnapriya K. S. also known as Sheela in the Election Identity Card No. KL/10/061/357170 dated 9-12-1998 issued by the Electoral Registration Officer, Chalakudy L.A. Constituency, in the Aadhaar Card No. 2896 3390 3546 issued from the Unique Identification Authority of India and in the Birth Certificate with Registration No. 196/1990 date of Registration 21-7-1990 issued by the Registrar of Births and Deaths, Koratty Gramapanchayath of my daughter Krishna Priya is one and the same person. Hereafter I will be known by the name Sheela M. T. only.

This change will come into effect in all records related to me.

Konoor,  
22-9-2017.

JANAKY M. T.



## NOTIFICATION

I, Maya. C. T, Sree Vinayaka Nivas, Surya Nagar, Line-II, Dhoni P. O., Palakkad Taluk, Palakkad-678 009, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered in my S.S.L.C. No. B396113 with Register No. 366645 of March 2001 as Hindu-Chettiyar is corrected as Hindu-Veerasaiva (Pandaran) vide Community Certificate No. C1-2017/13426/(6) Kdis. dated 1-8-2017 issued by the Tahsildar, Taluk Office, Palakkad.

This correction will come into effect in all records related to me.

Dhoni,  
18-9-2017.

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MAYA. C. T

## NOTIFICATION

I, Ramesh. R, Shree Krishna Nivas, Soorya Nagar, Line-II, Dhoni P. O., Palakkad Taluk, Palakkad-678 009, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered in my S.S.L.C. Book No. G220875 with Register No. 228244 of March 1994 as Hindu-Chettiar is corrected as Hindu-Sadhu Chetties vide Community Certificate No. C1-2017/15647/9/500 dated 7-9-2017 issued by the Tahsildar, Taluk Office, Palakkad.

This correction will come into effect in all records related to me.

Dhoni,  
18-9-2017.

\_\_\_\_\_  
RAMESH. R

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Pradeep. K, Edapparambe, Laksham Veedu, Puthusseri P. O., Palakkad-678 623, holder of S.S.L.C. No. A100879 with Register No. 111353 of March 2000, also known as Pradeepkumar in the Ration Card No. 1946066077 (Sl. No. 3), dated 15-3-2017 issued by the Taluk Supply Officer, Palakkad in the Identity Card for Persons with Disabilities No. PKDHS00910133, dated 28-11-2010 issued from Social Welfare Department, Govt. of Kerala is one and the same person. Hereafter, I will be known by the name Pradeepkumar. K only.

This change will come into effect in all records related to me.

Puthusseri,  
14-9-2017.

\_\_\_\_\_  
PRADEEP. K

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Jayapalan. V, 37/24, Makam, Vellarampara House, Chungam, Pirayiri P. O., Palakkad, Kerala-678 004, holder of S.S.L.C. Book No. 34983 with Register No. 16291 of March 1964, with Register No. 28389 of September 1964, in the Election Identity Card No. ZUO 0581413 dated 20-9-2015 issued by the Electoral Registration Officer, 56 Palakkad, in the PAN Card No. ACRPJ 0843K issued from Income Tax Department, Govt. of India, also known as V. Jayapal in the Pension Certificate (Provisional) No. TS12549 dated 24-3-1984 issued by the Administrative Officer (P), Alld, known as Jayapal. V in the SBI Account No. 10620146746, Pass Book issued by Manager, Main Branch, Palakkad, Kerala, known as V. Jayapalan in the Ration Card No. 1946016969 (Sl. No. 1) dated 15-3-2017 issued by the Taluk Supply Officer, Palakkad, Kerala, known as Jayapalan Vellarampara in the Aadhaar Card No. 358219606064 dated 13-9-2012 issued from the UIDAI, Govt. of India, and as Vellarampara Jayapalan in the Passport No. J1964839, dated 19-8-2010 issued by the Superintendent, Passport Office, Malappuram, Kerala, is one and the same person. Hereafter, I will be known by the name Jayapalan. V only.

This change will come into effect in all records related to me.

Palakkad,  
16-9-2017.

\_\_\_\_\_  
JAYAPALAN. V

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Thankamma. K, 37/24, Makam, Vellarampara House, Chungam, Pirayiri P.O., Palakkad, Kerala-678 004, holder of S.S.L.C. Book No. 613095 with Registration No. 85177 of March 1971, with Registration No. 54218 of October 1971, with Registration No. 186329 of April 1972, S.S.L.C. Book Vol. II No. 611028 with Registration No. 64491 of September 1972, in the Election Identity Card No. ZUO 0581199 dated 20-9-2015 issued by the Electoral Registration Officer, 56 Palakkad, in the PAN Card No. ADO PT 1417D issued from Income Tax Department, Govt. of India, in the Aadhaar Card No. 512984508526 dated 24-8-2012 issued from the UIDAI, Govt. of India, also known as Thankam, in the Pension Certificate (Provisional) No. PS12549 dated 24-3-1984 issued by the Administrative Officer (P), Alld, of my husband V-Jayapal, known as K. Thankamma in the Ration Card No. 1946016969 (Sl. No. 4) dated 15-3-2017 issued by the Taluk Supply Officer, Palakkad, Kerala, and as Kottilingal Thankamma in the Passport No. J1964840 dated 19-8-2010 issued by the Superintendent, Passport Office, Malappuram, is one and the same person. Hereafter I will be known by the name Thankamma. K only.

This change will come into effect in all records related to me.

Palakkad,  
16-9-2017.

\_\_\_\_\_  
THANKAMMA. K



## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sowdath Beebi. K., Chirakode House, Athipotta P. O., Alathur Taluk, Palakkad, Pin-678 544, holder of S.S.L.C. Book No. F 123828 with Register No. 337325 of March 1993, also known as Soudhathbeevi in the Election Identity Card No. BWG 1473719 dated 24-6-2015 issued by the Electoral Registration Officer, Tarur LA Constituency, in the Aadhaar Card No. 8518 1355 4870 dated 18-3-2014 issued from UIDAI, Govt. of India, known as Soudhath Beevi in the Ration Card No. 1950020571 (Sl. No. 3) dated 15-3-2017 issued by the Taluk Supply Officer, Alathur is one and the same person. Hereafter I will be known by the name Soudhathbeevi. K only.

This change will come into effect in all records related to me.

Athipotta,  
18-9-2017.

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SOWDATH BEEBI. K.

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Ratheeshanand. M. S., 2/289, Ethanur P.O., Chittur Taluk, Palakkad-678 502, holder of S.S.L.C. Book No. J 370078 with Register No. 463075 of March 1997, also known as Ratheesh Anand. M.S in the Driving License No. 9/96/2003 dated 2-7-2013 issued by the Assistant LA, Palakkad, in the Pre-Degree Certificate No. A 02763 with Register No. 38909, dated 30-6-1999 issued from University of Calicut, known as Rateesh Anand. M. S in the National Trade Certificate No. 198965 of July 2002 issued by the Secretary National Council for Vocational Training, Govt. of India, in the Diploma Certificate with Register No. CO03BO19 of September 2004 issued from The Institute of Motor Industry (India) Madras, known as Ratheeshanand in the Election Identity Card No. JLC 1352178 dated 22-10-2015 issued by the Electoral Registration Officer, 59 Nemmara Constituency, in the Ration Card No. 1947040465 (Sl. No. 4), dated 24-12-2008 issued by the Taluk Supply Officer, Chittur, known as Ratheesh Anand in the B.Com Degree Certificate No. 2149 dated 31-12-2002 issued from Bharatiya Shiksha Parishad Uttar Pradesh and as Maniyankode Sivananthan Ratheeshanand in the Passport No. L2352224, dated 4-6-2013 issued by the Superintendent, Passport Office, Malappuram is one and the same person. Hereafter I have changed my name as Ritesh Anand. S and will sign accordingly.

This change will come into effect in all records related to me.

Ethanur,  
19-9-2017.

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RATHEESHANAND. M. S.

## NOTIFICATION

I, Archana. M, Vazhayil House, Agali P. O., Mannarkkad Taluk, Palakkad-678 581, do hereby notify for the information of all authorities concerned and the public that, my Community which is wrongly entered in my S.S.L.C. No. F 108130 with Register No. 321488 of March 2006 as Hindu-Chettiar is corrected as

Hindu-Telugu Chetties vide Community Certificate No. C1-2017/8060/9/300 dated 15-9-2017 issued by the Tahsildar, Taluk Office, Mannarkkad.

This correction will come into effect in all records related to me.

Agali,  
3-10-2017.

\_\_\_\_\_   
ARCHANA. M

## NOTIFICATION

I, Krishnamani P., Forest Staff Quarters, Hospital Junction, Mannarkkad P.O., Mannarkkad Taluk, Palakkad District, Pin-678 582, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered in my S.S.L.C. Book No. 388386, Register No. 247337 of 1977 March as Hindu, Brahmin is corrected as Hindu-24 Mana Telugu Chetties vide Community Certificate No. C1-2017/7250/9/300 dated 5-8-2017 issued by the Tahsildar, Mannarkkad.

This correction will come into effect in all records related to me.

Palakkad,  
25-8-2017.

\_\_\_\_\_   
KRISHNAMANI P.

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Lisha. U, Lisha Nivas, Manjakkad, Shoranur P.O., Ottapalam Taluk, Palakkad-679 121, holder of S.S.L.C. Book No. H 319993 with Register No. 493681 of March 1995, in the Pre-Degree Examination Certificate No. 21821 with Register No. 24321 of April 1996, Certificate No. 11963 with Register No. 24321 of April 1997 issued from University of Calicut, in the Diploma in Electronics Engineering Certificate No. 73091 with Register No. 973628 of April 2000 issued from State Board of Technical Education, Govt. of Kerala, as U. Lisha in the Birth Certificate with Registration No. 109/85, date of Registration 9-5-1985 issued by the Health Inspector & Registrar of Births and Deaths, Shoranur Municipality and as Lisha. U. in the Election Identity Card No. DLL1291053 dated 15-6-2015 issued by the Electoral Registration Officer, Shoranur LA Constituency, in the PAN Card No. AGIPU5254C issued from Income Tax Department, Govt. of India, as U. Lisha in the Ration Card No. 1948063897 (Sl. No. 3) dated 15-3-2017 issued by the Taluk Supply Officer, Ottapalam and as Lisha. U. in the Birth Certificate of my son Adhithya. J with Registration No. 7326/2011, date of Registration 9-12-2011 issued by the Registrar of Births and Deaths, Ottapalam Municipality, also known as Lisha in the Certificate of Marriage with Registration No. 447/2010, date of Registration 29-5-2010 issued by the Registrar, Marriage, Birth & Death, Shoranur Municipality is one and the same person. Hereafter I have changed my name as Lisha Jayaprakash consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Shoranur,  
26-9-2017.

\_\_\_\_\_   
LISHA. U

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Kunhan. C.C, Chenthrathodi House, Ezhuvanthala P. O., Nellaya, Ottapalam Taluk, Palakkad-679 335 holder of S.S.L.C. Book No. B 150063 with Register No. 158621 of March 1989, with Register No. 208416 of March 1990, also known as Kunjan in the Election Identity Card No. KL/08/044/114058 dated 15-12-1998 issued by the Electoral Registration Officer, Pattambi LA Constituency, in the Aadhaar Card No. 8814 3347 6358 issued from UIDAI, Govt. of India, known as Kunjan. C in the Ration Card No. 1948019561 (Sl. No. 3) dated 15-3-2017 issued by the Taluk Supply Officer, Pattambi is one and the same person. Hereafter I have changed my name as Suresh. C and will sign accordingly.

This change will come into effect in all records related to me.

Ezhuvanthala,  
3-10-2017.

KUNHAN. C. C

## NOTIFICATION

I, Sherli. P, Palikkattil House, Kappur P. O., Kumaranellur, Pattambi Taluk, Palakkad-679 552 do hereby notify for the information of all concerned authorities and the public that my minor son Muhammed Athif.P holder of Birth Certificate with Registration No. 5302/2010 date of Registration 3-8-2010 issued by the Registrar of Births and Deaths, Tirur Municipality, in the Extract of Admission Register with Admission No. H13628 date of Admission 29-4-2016 issued by the Principal Ansar English School, Perumpilavu, Thrissur, in the Ration Card No. 1976038601 (Sl. No. 4) dated 15-3-2017 issued by the Taluk Supply Officer, Pattambi, also known as Palikkattil Mohammed Atif in the Passport No. N2178114 dated 20-8-2015 issued by the Regional Passport Officer, Regional Passport Office, Cochin is one and the same person. Hereafter, I have changed his name as Mohammed Atif. P.

This change will come into effect in all records related to him.

Kappur,  
22-9-2017.

SHERLI. P

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Shameeha Majeed, Nafeesas (House), Thikkody P. O., Koyilandy Taluk, Kozhikode District, Pin-673 529, holder of S.S.L.C. No. H 046345 with Register No. 177553 of March 2008, in the All India Senior School Certificate Examination 2010 Mark Statement S. No. SSCE/2010/744228 with

Roll No. 6204658 issued on 21-5-2010 by the Controller of Examinations, C.B.S.E, Delhi, B.Com. Degree Certificate No. 0541273 with Register No. MFALBCM010 of April 2014 issued on 26-6-2015 from the Vice Chancellor, University of Calicut, in the Passport No. H2333843 issued on 16-3-2009 from the Attache (Consular), Embassy of India, Doha (Qatar), in the Election Identity Card No. ROB0304576 issued on 5-1-2012 by the Electoral Registration Officer, Quilandy LA Constituency, in the Aadhaar Card No. 7125 7301 6772 issued from Unique Identification Authority of India, Government of India, also known as Shameeha. M in the Birth Certificate with Registration No. 679 date of Registration 1-10-1991, issued by the Health Officer and Registrar of Births & Deaths, Corporation of Calicut, and known as Shameeha in the Marriage Certificate No. 533/2015 with Registration No. 186/2015 date of Registration 23-9-2015, issued by the Registrar of Marriage & Secretary, Thikkodi Grama Panchayat, (P. O.) Thikkodi, is one and the same person. Hereafter I have changed my name as Sameeha Majeed.

This change will come into effect in all records related to me.

Thikkody,  
15-8-2017.

SHAMEEHA MAJEED

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Krishnan Kutty. V. T, Vayalakkara Thazham (House), Kallai (P. O.), Panniyankara, Kozhikode Taluk, Kozhikode District, Pin-673 003, holder of S.S.L.C. Book Nos. A 843340 & B 128871 with Register Nos. 112994 of March 1974, 382276 of March 1975, 69716 of October 1975, 276531 of March 1976, 69820 of October 1976, 328192 of March 1977, in the Driving Licence No. 11/790/2010 issued on 2-2-2015 by the Asst. LA, Kozhikode, also known as Babu. V. T in the Aadhaar Card No. 6523 9875 7440 issued from Unique Identification Authority of India, Government of India and known as Babu in the Election Identity Card No. KL/04/025/120146 issued on 13-7-1998 by the Electoral Registration Officer, for Kozhikode 2 Constituency, and as Krishnankutty Babu in the Ration Card No. 2158017588 (Sl. No. 2) issued on 15-3-2017 by the City Rationing Officer South, Kozhikode, is one and the same person. Hereafter I will be known by the name Babu. V. T only.

This change will come into effect in all records related to me.

Kallai,  
15-9-2017.

KRISHNAN KUTTY. V. T

## NOTIFICATION

I, Suresh Babu.K, Kuyyodiyil (House), Pilassery (P.O.), Kunnamangalam (via), Kozhikode Taluk, Kozhikode District, Pin-673 571, do hereby notify for the information of all concerned authorities and public that my minor daughter Sruthi K, whose Community, which is wrongly entered in the S. S. L. C. No. Q 317553 with Register No. 495080 of March 2015 as Hindu-Kadaiyan is corrected as Hindu-Viswakarma (Kammala) vide Certificate No. K1-22813/2017/K.dis dated 14-8-2017 issued by the Tahsildar, Taluk Office, Kozhikode.

This correction will come into effect in all records related to her.

Pilassery,  
15-9-2017.

SURESH BABU.K

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Ajsal, Veetikkamannil (House), Kallurutty (P.O.), Thiruvambadi, Thamarassery Taluk, Kozhikode District, Pin-673 582, holder of All India Secondary School Examination (Session 2013-15) Grade sheet cum Certificate of Performance S. No. SSE/2015/0903984 with Roll No. 4360078 issued on 28-5-2015 by the Controller of Examinations, C.B.S.E, Delhi, All India Senior School Certificate Examination 2017 Marks Statement S. No. SSCE/2017/1162270 with Roll No. 4832262 issued on 28-5-2017 by the Controller of Examinations, C.B.S.E, Delhi, Birth Certificate with Registration No. 890/99, date of Registration 10-5-1999, issued by the Secretary, Registrar of Birth & Death, Omassery Grama Panchayat, Driving Licence No. 57/6568/2017 issued on 24-6-2017 by the Asst. LA, Koduvally, Aadhaar Card No. 7574 6598 2305 issued from Unique Identification Authority of India, Government of India, have changed my name as Ajsal.V.M.

This change will come into effect in all records related to me.

Kallurutty,  
3-9-2017.

AJSAL

## NOTIFICATION

I, Vignesh Pavithran, Sujala Mandiram, Vazhavatta Post, Muttill Village, Vythiri Taluk, Wayanad District, Pin-673 122, do hereby notify for the information of all concerned authorities and the public that my Community which is wrongly entered as Hindu-Nair in my S.S.L.C. Book No. Q 205211 with Register No. 508566 of March 2015 is corrected as Hindu-Vaniyan vide Certificate No. A1/12521/2017 dated 25-9-2017 issued by the Tahsildar, Vythiri Taluk.

This correction will come into effect in all records related to me.

Vazhavatta,  
27-9-2017.

VIGNESH PAVITHRAN

## NOTIFICATION

I, Aswini Mohan, Vyshnavam House, Vazhavatta Post, Muttill Village, Vythiri Taluk, Wayanad District, Pin-673 122, do hereby notify for the information of all concerned authorities and the public that my Community which is wrongly entered as Hindu-Nair in my S.S.L.C. Book No. M 527817 with Register No. 161291 of March 2012 is corrected as Hindu-Vaniyan vide Certificate No. A1/12520/2017 dated 25-9-2017 issued by the Tahsildar, Vythiri Taluk.

This correction will come into effect in all records related to me.

Vazhavatta,  
27-9-2017.

ASWINI MOHAN

## NOTIFICATION

Ojus Kumar.T.R, Thumbippallam House, Edaguni Puzhamudi Post, Vythiri Taluk, Kalpetta, Wayanad District, Pin-673 121 do hereby notify for the information of all concerned authorities and the public that my Community which is wrongly entered as Hindu-Gavara in my S.S.L.C. No. B 029908 with Register No. 486493 of March 2001, is corrected as Hindu-Kavara vide Certificate No. A1/12966/17 dated 27-9-2017 issued by the Tahsildar, Vythiri Taluk.

This correction will come into effect in all records related to me.

Kalpetta,  
3-10-2017.

OJUS KUMAR. T. R

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Siji. P.J, Pulickal House, Adikolly, Amarakkuni Post, Padichira Village, Sulthan Bathery Taluk, Wayanad District, Pin-673 579, holder of S.S.L.C. Book No. E 189698 with Register No. 75632 of March 1994, in the Driving Licence No. 12/3166/1994 dated 8-12-2016 issued by the Asst. LA Sulthan Bathery in the National Trade Certificate No. 187694 dated 26-11-2001 issued from National Council for Vocational Training, Government of India, in the Extract of Admission Register of my minor daughter Alfiya. P.S with Admission No. 4550 date of Admission 26-5-2017 issued by the Headmistress St. George's U P School, Pulpally, in the Birth Certificate of my minor daughter Alfiya. P.S with Registration No. 2939/2007 date of Registration 11-9-2007 issued by the Registrar of Birth and Death, Kalpetta Municipality, in the Extract of Admission Register of my another minor daughter Algeya. P.S with Admission No. 4294 date of Admission 29-5-2015 issued by the Headmistress St. George's U P School Pulpally, in the Birth Certificate of my minor daughter Algeya. P.S with Registration No. 2070/2005 date of Registration 31-8-2005 issued by the Registrar of Birth and Death, Kalpetta Municipality, also known as Ulahannan in the Permanent Account Number AGZPU5379H issued from Income Tax Department, Govt. of India is one and the same person. Hereafter I will be known by the name Ulahannan only.

This change will come into effect in all records related to me.

Adikolly,  
28-9-2017.

SJI. P.J



## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Manu. K.S, Kunnel House, 22/80 Maitthanikkunnu, Sulthan Bathery P. O., Sulthan Bathery Taluk, Wayanad, Pin-673 592, holder of S. S. L. C. No. L385298 with Register No. 253419 of March 2011, in the Higher Secondary Examination Certificate No. HSE: 2/2013/450687 with Register No. 9133228 issued by the Secretary Board of Higher Secondary Examination Government of Kerala, in the Aadhaar Card No. 5024 0111 3753 issued from Unique Identification Authority of India, in the Election Identity Card No. AFU 0379982 dated 17-9-2014 issued by the Electoral Registration Officer 88 Devikulam LA Constituency, in the Birth Certificate with Registration No. 753/95 date of Registration 15-5-1995 issued by the Special Grade Secretary and Registrar of Births and Death Adimali Grama Panchayath, in the Driving Licence No. 68/563/2015 dated 31-3-2015 issued by Asst. LA Devikulam have embraced Islam Religion from Hindu, Ezhava Community as per the Discharge Certificate C. No. 454/13 dated 23-10-2013 issued by the Secretary the Maunathul Islam Association, Ponnani, Kerala with a new name Shameer. Hereafter I will be a member of Islam Religion and have changed my name as Shameer K.S.

This change will come into effect in all records related to me.

Sulthan Bathery,  
4-10-2017.

MANU. K.S

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Haseeb.M.K, Baithul Ameen, Mammakunnu, Kadamboor P. O., Edakkad, Kannur District, Pin-670 663, holder of S.S.L.C. No. M 463740 with Register No. 132603 of March 2012, also known as Aseeb.M.K in the Birth Certificate with Registration No. 133B date of Registration 16-1-1996 issued by the Health Inspector, Registrar of Births and Deaths, Kannur Municipality, Driving Licence No. 13/1282/2014, dated 14-2-2014, issued by the Asst. LA, Kannur, Aadhaar No. 7765 6295 4831 issued from Unique Identification Authority of India, and as Aseeb Manherikkandi in the Passport No. K 3963631 issued on 16-4-2012 by the Superintendent, Passport Office, Kozhikode is one and the same person. Hereafter I will be known by the name Aseeb. M.K only.

This change will come into effect in all records related to me.

Edakkad,  
20-9-2017.

HASEEB.M.K

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Archana.A.B, Archana House, Varam, Kannur District, Pin-670 594, holder of S.S.L.C. No. P 171150 with Register No. 122287 of March 2014, have embraced Christian Religion from Hindu-Thiyya Community, as per Baptism Certificate with Reg. No. 9/2001 dated 30-8-2017 issued from St. Francis Church, Archeparchy of Tellicherry with the same name. Hereafter I will be a member of Christian Religion.

This change will come into effect in all records related to me.

Varam,  
19-9-2017.

ARCHANA.A.B

## NOTIFICATION

I, Safoora Malalakath, Shazghar, Cherikkal P. O., Narath, Kannur District, Pin-670 601, do hereby notify for the information of all concerned authorities and the public that my minor son Muhammed Shas.M, holder of Extract of School Admission Register with Admission No. 11135, date of Admission 15-4-2009 issued by the Principal, Thajul Uloom English Medium High School, Valapattanam, also known as M.Muhammed Shas in the Birth Certificate with Registration No. 1560/2003, date of Registration 16-4-2003 issued by the Health Inspector, Registrar of Births and Deaths, Kannur Municipality, and as Muhammad Shaz.M in the Aadhaar No. 3598 7267 7509 issued from Unique Identification Authority of India, is one and the same person. Hereafter I have changed his name as Muhammed Shizil Shaz.M.

This change will come into effect in all records related to him.

Narath,  
25-9-2017.

SAFOORA MALALAKATH

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Benny.A.V, Ayyamala House, Kallumuthirakkunnu, Vekkalam, Nedumpoil P.O., Kannur District, Pin-670 650, holder of duplicate S.S.L.C. Book No. AF 501745 with Register No. 378369 of March 1984, Aadhaar No. 9011 0150 9013 issued from Unique Identification Authority of India, Ration Card No. 2379075678 ( Sl. No. 4) dated 15-3-2017 issued by the Taluk Supply Officer, Iritty, as Benny in the duplicate Election Identity Card No. KL/02/014/444178 dated 24-4-2003 issued by the Electoral Registration Officer, Kuthuparamba Assembly Constituency, also known as Tomy.A.V. in the Driving Licence No. 58/287/1986 dated 16-9-2017, issued by the ALA Thalassery, is one and the same person. Hereafter I will be known by the name Benny.A.V. only.

This change will come into effect in all records related to me.

Nedumpoil,  
25-9-2017.

BENNY.A.V



## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Leelamma.P.V. Thundathil (H) Puthur Kunnu, Pariyaram Medical College P.O., Kadannappalli, Kannur District, Pin-670 503, now working as X-Ray Technician in Sahakarana Hrudayalaya, Pariyaram Medical College Hospital holder of S.S.L.C. Book No. C. 341437 with Register No. 23372 of March 1982 also known as Leena Dixon in the Aadhar No. 7744 8852 5098 issued from Unique Identification Authority of India, in the Duplicate Election Identity Card No. URR0078923 dated 4-1-2010 issued by the Electoral Registration Officer Kalliaassery LA Constituency in the PAN Card No. ARJPL6549B issued from Income Tax Department Act India as Leena. In the Ration Card No. 2366126785 (Sl. No.1) dated 15-3-2017 issued by the Taluk Supply Officer, Kannur and as Vironi (Leelamma) in the Marriage Certificate with Reg. No. 73/1986 dated 1-8-2017 issued by the Vicar, St.Mary's Church, Narakkal is one and the same person. Hereafter I will be known by the name Leena Dixon only on consequent to my marriage.

This change will come in to effect in all records related to me.

Pariyaram,  
26-9-2017.

LEELAMMA.P.V.

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Steephen Mechery, Mechery House, Alachery, Thalassery, Kannur-670 650, holder of S.S.L.C. Book No. C 079090 with Register No. 327139 of March 1990 also known as Simon Mechery in the Election Identity Card No. MVG1265370 dated 22-10-2015 issued by the Electoral

Registration Officer, Mattannur Assembly Constituency, in the Aadhaar No. 3722 5702 5722 issued from Unique Identification Authority of India and as Simon Mechery Kurian Mechery in the Passport No. H1690536 issued on 14-11-2008 by the Regional Passport Officer, Chennai, is one and the same person. Hereafter I will be known by the name Simon Mechery only.

This change will come in to effect in all records related to me.

Kannur,  
23-9-2017.

STEEPHEN MECHERY

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Mary Joseph, Varakil, Karuvanchal P.O., Kalayimukku, Alakode, Taliparamba Taluk, Kannur District, Pin-670 571, holder of S.S.L.C. No. Q 544349 with Register No. 540405 of March 2015, Higher Secondary Examination Certificate No. HSE 2/2017/418420 with Register No. 4427838 of March 2017, dated 15-5-2017 issued by the Secretary, Board of Higher Secondary Examination, Govt. of Kerala, Thiruvananthapuram, Birth Certificate with Registration No. 3891/98, date of Registration 28-10-1998 issued by the Registrar of Births and Deaths and Health Inspector Grade I, Taliparamba Municipality, Aadhar No. 3281 5663 7467 issued from Unique Identification Authority of India, have changed my name as Aleena Joseph and will sign accordingly.

This change will come into effect in all records related to me.

Karuvanchal,  
18-9-2017.

MARY JOSEPH